

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-5
New IA-4061/2020
In
IB-446(ND)/2020

IN THE MATTER OF:

Yasir Iqbal

Vs.

Metallicz Media Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 04.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Nitin Sharma, Advocate

For the Respondent/CD :

For the Intervener :

ORDER

IA-4061/2020:-

Counsel for the applicant is present and prayed for early hearing of **IB-446(ND)/2020**. The application is **allowed**.

Registry is directed to List **IB-446(ND)/2020** on 07.12.2020.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)